

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-894(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2019.**

**NAME OF THE COMPANY: M/s. Ram Niwas & Sons V/s. M/s. Palm
Developers Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Advocate for the Petitioner.
	Advocate for the Respondent.

ORDER

Ld. counsel for the respondent accepts notice and undertakes to file vakalatnama within three days and reply within 10 days, rejoinder if any within 5 days thereafter.

Fix it for further consideration on 20.05.2019.


(Dr. V.K. Subburaj)
Member (T)


(Dr. Deepti Mukesh)
Member (J)